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Title : Statement regarding status of implementation of recommendations contained in 6th and 7th Reports of Standing Committee on Defence.

THE MINISTER OF DEFENCE (SHRI PRANAB MUKHERJEE): Sir, with your permission I want to make this statement on the status of implementation of recommendations contained in the 6th and 7th Reports of the Standing Committee on Defence (14th Lok Sabha) in pursuance of the direction 73A of the Hon. Speaker, Lok Sabha vide Lok Sabha Bulletin - Part-II dated 1st September, 2004.

The 6th and 7th Reports of the Standing Committee on Defence (14th Lok Sabha) were presented to the Lok Sabha on 12th December, 2005.

The 6th Report relates to 'Procurement Policy and Procedure' under the Ministry of Defence and the 7th Report is on 'Defence Ordnance Factories'.

Action Taken Statements on the recommendations/observations contained in the 6th Report of the Committee was sent to the Standing Committee on Defence on 22nd March, 2006. Action Taken Statement on the 7th Report was sent on 23rd March, 2006.

Sixth Report contains 44 recommendations and 7th Report contains 28 recommendations where action is called for on the part of the Government. These recommendations pertain to various issues as detailed in column 2 of the Annexures I and II respectively of my statement [\[KMR13\]](#).

The present status of implementation of the various recommendations made by the Committee in their Sixth and Seventh reports is indicated in the Annexures I and II respectively of my Statement which is laid on the Table of the House. I would not like to take the valuable time of the House to read out all the contents of these Annexures. I would request that this may be considered as read.

* Also placed in Library, See No. LT 4572/2006.